

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 633/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV LAL. & ANR.

Respondent(s)

Date : 20-09-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Antariksh Singh, Adv.
Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos.1 and 2 but none
has entered appearance.

Await original record from the High Court and Trial
Court. Reminder be issued.

List again on 17.12.2019.

ANIL LAXMAN PANSARE
Registrar